

Securities Appellate Tribunal

IN THE COURT OF/CORAM:HON'BLE JS. TARUN AGARWAL,PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :22/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION2209-AT11A.M.

2-ADMISSION-COURTCODE-RECOVERY-AT11.05A.M.

1	Misc. Application	546/2022	MEENU TANDON AND ORS.-URGENCY Vs. SEBI	Ambarish Chatterjee
	(Main Matter Number :SEBI Appeal/0000573/2022)			
	Misc. Application	547/2022	MEENU TANDON AND ORS.-COURT FEES Vs. SEBI	Ambarish Chatterjee
	(Main Matter Number :SEBI Appeal/0000573/2022)			
	SEBI Appeal	573/2022	MEENU TANDON AND ORS. Vs. SEBI	Ambarish Chatterjee
	Sub Matter :	Misc. Application/0000546/2022		
	Sub Matter :	Misc. Application/0000547/2022		

3- ADMISSION-COURTCODE-SHEOREYAO-AT11.08A.M.

2	Misc. Application	749/2022	ADAMINA TRADERS PRIVATE LIMITED-EXEMPTION Vs. SEBI	R V Legal
	(Main Matter Number :SEBI Appeal/0000577/2022)			
	Misc. Application	750/2022	ADAMINA TRADERS PRIVATE LIMITED-DELAY Vs. SEBI	R V Legal
	(Main Matter Number :SEBI Appeal/0000577/2022)			
	SEBI Appeal	577/2022	ADAMINA TRADERS PRIVATE LIMITED Vs. SEBI	R V Legal
	Sub Matter :	Misc. Application/0000749/2022		
	Sub Matter :	Misc. Application/0000750/2022		

Securities Appellate Tribunal

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CIVIL CAUSE LIST OF DATE :22/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>4-ADMISSION-COURTCODE-FORTISAO-AT 11.10A.M</u>				
3	Misc. Application	754/2022	MODLAND WEARS PRIVATE LIMITED-DELAY Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000578/2022)				
4	Misc. Application	790/2022	FERN HEALTHCARE PRIVATE LIMITED-DELAY Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000579/2022)				
5	Misc. Application	873/2022	BRIAN WILLIAM TEMPEST-URGENCY Vs. SEBI	Pramod Kathane
(Main Matter Number :SEBI Appeal/0000581/2022)				
	Misc. Application	874/2022	BRIAN WILLIAM TEMPEST-EXEMPTION Vs. SEBI	Pramod Kathane
(Main Matter Number :SEBI Appeal/0000581/2022)				
	Misc. Application	875/2022	BRIAN WILLIAM TEMPEST-DELAY Vs. SEBI	Pramod Kathane
(Main Matter Number :SEBI Appeal/0000581/2022)				
	SEBI Appeal	578/2022	MODLAND WEARS PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter :	Misc. Application/0000754/2022			
	SEBI Appeal	579/2022	FERN HEALTHCARE PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter :	Misc. Application/0000790/2022			

Securities Appellate Tribunal

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CIVIL CAUSE LIST OF DATE :22/09/2022

Sl. No.	Case Type	Case No.	Name of Parties	Name of Advocates
6	SEBI Appeal	580/2022	ADEPT LIFESPACES PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
	SEBI Appeal	581/2022	BRIAN WILLIAM TEMPEST Vs. SEBI	Pramod Kathane
Sub Matter :		Misc. Application/0000873/2022		
Sub Matter :		Misc. Application/0000874/2022		
Sub Matter :		Misc. Application/0000875/2022		

350-ADM DISPOSAL-COURTCODE-DEBARREDGDR-AT11.12A.M.

7	SEBI Appeal	566/2020	Pravin Champalal Jain Vs. SEBI	Mr. Amit Mishra, Advocate ELP
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239-DISPOSAL-COURTCOD-PREFERENTIALISSUE-AT11.14AM

8	SEBI Appeal	578/2020	G.R.K. Reddy and Ors. Vs. SEBI	PARINAM LAW ASSOCIATES Mr. Shiraz Rustomjee, Senior Advocate
	SEBI Appeal	584/2020	G.R.K. Reddy and Ors. Vs. SEBI	PARINAM LAW ASSOCIATES Mr. Shiraz Rustomjee, Senior Advocate
Sub Matter :		Misc. Application/0000149/2021		
	Misc. Application	149/2021	G. R. K. REDDY AND OTHERS Vs. SEBI	PARINAM LAW ASSOCIATES

(Main Matter Number :SEBI Appeal/0000584/2020)

233-ADMDISPOSAL-COURTCODE-GDRPENALTY-AT-11.16 A.M

9	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI	Mr. Amit Mishra, Advocate
Sub Matter(Disposed) :		Misc. Application/0000499/2021		

Securities Appellate Tribunal

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CIVIL CAUSE LIST OF DATE :22/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>49-ADMDISPOSAL-COURTCODE-BUYBACK-AT11.18 AM</u>				
10	SEBI Appeal	420/2021	VEDANTA LIMITED AND OTHERS Vs. SEBI	SOMASEKHAR S., ADVOCATE-I/BRISHAB HSHARMA,
Sub Matter(Disposed) : Misc. Application/0000708/2021				
	Misc. Application	810/2021	NEERJA SHARMA- EXEMPTION APPLICATION Vs. SEBI	REGSTREET LAW ADVISORS
	SEBI Appeal	486/2021	Neerja Sharma Vs. SEBI	REGSTREET LAW ADVISORS
<u>325-ADMDIS-CODE-OPENOFFERPARSOLI-AT11.20 AM</u>				
11	Misc. Application	1425/2021	ZAFAR YOUNUS SARESHWALA AND ANR.-STAY Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :SEBI Appeal/0000818/2021)				
	SEBI Appeal	818/2021	ZAFAR YOUNUS SARESHWALA AND ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
Sub Matter(Disposed) : Misc. Application/0001424/2021				
Sub Matter : Misc. Application/0001425/2021				
<u>782-DISPOSAL-COURTCODE-UNFREEZEDEMAT-11.22A.M</u>				
12	SEBI Appeal	187/2022	MR. KASHYAP K. MEHTA Vs. BSE AND ORS	Ragini Singh and Associates.
Sub Matter(Disposed) : Misc. Application/0000308/2022				
	SEBI Appeal	188/2022	MRS. RUPAL K. MEHTA Vs. BSE AND ORS	Ragini Singh and Associates.
Sub Matter(Disposed) : Misc. Application/0000309/2022				

Securities Appellate Tribunal

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CIVIL CAUSE LIST OF DATE :22/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>840-DISPOSAL-COURTCODE-RECOVERYNOTICE-11.24AM</u>				
13	SEBI Appeal	310/2022	MEENU TANDON AND ORS Vs. SEBI	Ambarish Chatterjee Company Secretary
	Sub Matter :	Misc. Application/0000576/2022		
	Sub Matter :	Misc. Application/0000577/2022		
	Misc. Application	576/2022	MEENU TANDON AND ORS-URGENCY Vs. SEBI	Ambarish Chatterjee Company Secretary
(Main Matter Number :SEBI Appeal/0000310/2022)				
	Misc. Application	577/2022	MEENU TANDON AND ORS-PAYMENT OF FEE Vs. SEBI	Ambarish Chatterjee Company Secretary
(Main Matter Number :SEBI Appeal/0000310/2022)				

THEN

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Member

CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :22/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>105-PARTHEARD-CODE-REMANDDISGORGEMENT-AT12.30P.M.</u>				
14	SEBI Appeal	1/2019	SRSR Holdings Pvt. Ltd. Vs. SEBI	Vikram Nankani,Sr.Adv.i/b M/s. VisheshLawServices Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	2/2019	B. Suryanarayana Raju Vs. SEBI	Kevic Setalvad,Sr.Adv. i/b L.S.ShettyandAssociates Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	3/2019	B. Rama Raju Vs. SEBI	Ashok Gupta,Sr. Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	4/2019	B. Ramalinga Raju Vs. SEBI	Gaurav Joshi,Sr.Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	5/2019	V. Srinivas Vs. SEBI	Chetan Kapadia,Adv. i/b M/s. Vishesha Law Services Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	53/2019	G. Ramakrishna Vs. SEBI	G. Ramakrishna - Appellant in person Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

143-PARTHEARD- COURT CODE-DARKFIBREW TM- AT 1.00P.M.

15	SEBI Appeal	334/2019	National Stock Exchange of India Limited Vs. SEBI	Somasekhar Sundaresan,Adv. i/b AZB and Partners Rafique Dada,Sr. Adv. i/b The Law Point
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CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :22/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	183/2019	GKN Securities and Ors. Vs. SEBI	Mr.Ravichandra Hegde,Adv i/bParinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
	Misc. Application	234/2019	Ravi Varanasi Vs. SEBI	Manilal Kher Ambalal and Co
	(Main Matter Number :SEBI Appeal/0000324/2019)			
	Misc. Application	235/2019	NAGENDRA KUMAR Vs. SEBI	Manilal Kher Ambalal and Co
	(Main Matter Number :SEBI Appeal/0000325/2019)			
	SEBI Appeal	323/2019	Deviprasad Singh Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor, Sr.Adv. i/b The Law Point
Sub Matter :	Misc. Application/0000233/2019			
	SEBI Appeal	324/2019	Mr. Ravi Varanasi Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :	Misc. Application/0000234/2019			
	SEBI Appeal	325/2019	Mr. Nagendra Kumar Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :	Misc. Application/0000235/2019			

Securities Appellate Tribunal

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CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :22/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	326/2019	Way2wealth Brokers Private Limited Vs. SEBI	Janak Dwarkadas,Sr. Adv.i/bCyrilAmarchandMagaldas Mustafa Doctor,Sr. Adv. i/b The Law Point
	SEBI Appeal	327/2019	M. R. Shashibhushan Vs. SEBI	JanakDwarkadas,Sr.Adv-i/b -CyrilAmarchandMagaldas Mr. Mustafa Doctor, Senior Advocate- i/b The LP
	SEBI Appeal	337/2019	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Mr. Anubhav Ghosh, Advocate-i/b The Law Point
	Misc. Application	233/2019	DEVIPRASAD SINGH Vs. SEBI	

(Main Matter Number :SEBI Appeal/0000323/2019)

THEN

Securities Appellate Tribunal

IN THE COURT OF/CORAM:HON'BLE JS. TARUN AGARWAL, PRESIDING OFFICER/HON'BLEJS. M. T. JOSHI, JUDICIAL MEMBER

CIVIL CAUSE LIST OF DATE :22/09/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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967-RA/MAHEARING-CODE-RAMAENCHANTE-AT1.02P.M.

59	Review Application	20/2022	Enchante Jewellery Vs. BSE LTD	Tasneem Khatau Associate
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(Main Matter Number :SEBI Appeal/0000550/2021)

60	Misc. Application	764/2022	Enchante Jewellery-COD Vs. BSE LTD	Tasneem Khatau Associate
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(Main Matter Number :SEBI Appeal/0000550/2021)